

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

46.

C.P.(CAA)/177(MB)2023 IN  
C.A.(CAA)/44(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES:                      Sijcon Consultants Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Ankit Lohia, Ld. Counsel for the Petitioner present.
2. On the request of the counsel for the Petitioner, list this matter for hearing on **29.11.2023**.

Sd/-  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**